- (i) All Government and public sector applicants; and
- (ii) such of those private users who either hold or acquire a valid service licence or wireless operating licence rendering them eligible for allotment of spectrum and in which case auction of spectrum is not practicable and whose requirement is of such nature and urgency that decision regarding allotment has to be taken urgently and cannot wait till the end of September, 2012 by which time the decision on Presidential Reference is expected, may be allotted spectrum administratively on provisional basis at administrative charges subject to obtaining undertaking from the applicant that they would agree for assignment of frequencies with certain conditions.

The decision on administrative allotment of spectrum beyond Sept, 2012 is under consideration by the government;

However, allotment of spectrum for GSM/CDMA/3G & BWA services are made based on auction process.

(c) Yes, Sir. Government makes consultation with operators and spectrum users before taking decision for allocation of spectrum.

## Imparting of primary education in mother tongue

- \*116. DR. T. SUBBARAMI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government proposes to launch a time-bound programme for imparting free and compulsory primary education to each and every child of the country in his/her mother tongue; and
  - (b) if so, the details thereof, as on date, and if not, the reasons therefore?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): (a) and (b) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 stipulates under section 29 that the academic authority specified by the appropriate government, while laying down the curriculum and evaluation procedure shall take into consideration *inter alia* that the medium of instruction is, as far as practicable, in the child's mother tongue. It is for the specified academic authority in relation to the schools within the territory of the State Governments and Union Territories having a legislature, to take a view in the matter.